

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

T.P.No.454/KB/2017
C.P.No.518/2016


Present: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th September 2017, 10.30 A.M

Name of the Company		Alipurduar Enterprises Limited.	
Under Section		433,434,439	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

MADHU SUDAN SARKAR
ADVOCATE

Petitioner


12/9/17

12 09 2017 – T.P.No.454/KB/2017 – C.P.No.518/2016 – Alipurduar Enterprises Limited.

ORDER

Ld. Lawyer on behalf of the petitioner is present.

This matter is transferred from the Hon'ble High Court at Calcutta which is filed under Section(s) 433, 434 and 439 of the Companies Act, 1956. Ld. Lawyer appearing on behalf of the petitioner submitted that he may be given liberty to file petition afresh under the IBC Code. Heard, prayer is allowed. Petitioner is allowed to file his application afresh under the IBC Code with due compliance of all statutory obligations.

Fixed on 11.10.2017.

sdf
MANORAMA KUMARI
MEMBER(J)